

U (S)

07/16/91

'A'

Serial No. of Order	Date of Order	Order with Signature
16	15/7/93	<p>Judgment is pronounced in open court under separate sheet attached to the record of 07/16/91. This application is accordingly disposed of. No costs.</p> <p style="text-align: right;">K.M. Vice-Chairman S. <del>Minister (A)</del></p>